

आयकर अपीलिय अधिकरण, 'डी' न्यायपीठ, चेन्नई।  
IN THE INCOME TAX APPELLATE TRIBUNAL  
'D' BENCH: CHENNAI

श्री यस यस विश्वनेत्र रवि, न्यायिक सदस्य एवं श्री जगदीश, लेखक सदस्य के समक्ष  
BEFORE SHRI SS VISWANETHRA RAVI, JUDICIAL MEMBER AND  
SHRI JAGADISH, ACCOUNTANT MEMBER

आयकर अपील सं./ITA No.843/Chny/2024

**P.S Udayars Kulala Girls**      **The Commissioner of Income**  
**Scholarship Endowment,**      **Tax (Exemptions),**  
30 Potters Street, Saidapet,      Chennai.  
Chennai – 600 015.  
**[PAN: AAATP-4064-H]**      (प्रत्यर्थी/Respondent)  
(अपीलार्थी/Appellant)

आयकर अपील सं./ITA No.844/Chny/2024

**P.S Udayars Kulala Boys**      **The Commissioner of Income**  
**Scholarship Endowment,**      **Tax (Exemptions),**  
30 Potters Street, Saidapet,      Chennai.  
Chennai – 600 015.  
**[PAN: AAATP-4063-A]**      (प्रत्यर्थी/Respondent)  
(अपीलार्थी/Appellant)

आयकर अपील सं./ITA No.845/Chny/2024

**PSUK Free Dispensary Charities,**      **The Commissioner of Income**  
30, Potters Street, Saidapet,      **Tax (Exemptions),**  
Chennai – 600 015.      Chennai.  
**[PAN: AAATP-9341-B]**      (प्रत्यर्थी/Respondent)  
(अपीलार्थी/Appellant)

अपीलार्थी की ओर से/ Appellant by      :      Shri S. Sendamaraikannan,  
Advocate

प्रत्यर्थी की ओर से /Respondent by      :      Shri A. Sasikumar, CIT

सुनवाई की तारीख/Date of Hearing      :      22.05.2024

घोषणा की तारीख /Date of Pronouncement      :      22.05.2024

आदेश / ORDER

**PER JAGADISH, A.M :**

The above three appeals filed by the assessee are against the orders of learned Commissioner of Income Tax (Exemptions), Chennai [CIT(E)] dated 11.03.2024 & 08.03.2024, respectively.

2. When these appeals were taken up for hearing, the Id. Counsel for all the three appeals vide letters dated 22.05.2024 has submitted that these appeals were filed against the rejection of registration u/s. 12AB of the Act. However, subsequently registration has been granted by the Ld. CIT(E), therefore the Id. counsel prayed for permission to withdraw these appeals.

3. In view of the above submissions of the Id. Counsel for the assessee, the appeals filed by the assessee are dismissed as withdrawn.

: - 3 - :

4. In the result, the appeals filed by the assessee in ITA Nos.843, 844 & 845/Chny/2024 are dismissed as withdrawn.

*Order pronounced in the open Court on 22<sup>nd</sup> May, 2024.*

**Sd/-**  
(यस यस विश्वनेत्र रवि)  
(SS Viswanethra Ravi)  
न्यायिक सदस्य / Judicial Member

**Sd/-**  
(जगदीश)  
(Jagadish)  
लेखा सदस्य / Accountant Member

चेन्नई/Chennai, दिनांक/Dated: 22<sup>nd</sup> May, 2024.  
EDN/-

आदेश की प्रतिलिपि अग्रेषित/**Copy to:**

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकर आयुक्त/CIT/Chennai/Madurai/Coimbatore/Salem
4. विभागीय प्रतिनिधि/DR
5. गार्ड फाईल/GF